

# HIGH COURT OF CHHATTISGARH, BILASPUR


Endorsement No.14775 /R.(J.)/2022

Bilaspur, Dated: 03.12.2022

*Copy forwarded for kind information to:-*

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.

19.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), /cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Secretary, High Court Legal Services Committee, Bilaspur.
22.	The Secretary, High Court Bar Association, Bilaspur.
23.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
24.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

  
03/12/22  
(K. Vinod Kujur)  
Registrar (Judicial)

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ROSTER

Following shall be the **Roster** for the High Court of Chhattisgarh, Bilaspur for **05.12.2022 and 06.12.2022** :-

<u>DIVISION BENCH</u>		
01.	<p style="text-align: center;"><b><u>Division Bench – I</u></b></p> <p style="text-align: center;">Hon'ble Mr. Justice Goutam Bhaduri &amp; Hon'ble Mr. Justice Naresh Kumar Chandravanshi</p>	<ul style="list-style-type: none"><li>➤ All Writ Matters of Division Bench</li><li>➤ Writ Appeal.</li><li>➤ Public Interest Litigation Petitions.</li><li>➤ Writ Petition.</li><li>➤ Habeas Corpus Petitions.</li><li>➤ Tax Cases including Writ Appeals of Tax Cases.</li><li>➤ All Civil Matters of Division Bench.</li><li>➤ Commercial Division Bench Cases.</li><li>➤ Company Appeal.</li></ul>
02.	<p style="text-align: center;"><b><u>Division Bench – II</u></b></p> <p style="text-align: center;">Hon'ble Mr. Justice Sanjay K. Agrawal &amp; Hon'ble Mr. Justice Rakesh Mohan Pandey</p>	<ul style="list-style-type: none"><li>➤ All Criminal Matters of Division Bench.</li><li>➤ Writ Petition (Cr.)</li></ul>

**SINGLE BENCH**

01.	<p align="center"><b><u>Single Bench – I</u></b></p> <p>Hon'ble Mr. Justice P. Sam Koshy</p>	<ul style="list-style-type: none"> <li>➤ Writ Petition (C)</li> <li>➤ Writ Petition (T)</li> </ul>
02.	<p align="center"><b><u>Single Bench - II</u></b></p> <p>Hon'ble Mr. Justice Sanjay Agrawal</p>	<ul style="list-style-type: none"> <li>➤ Second Appeals.</li> <li>➤ First Appeals.</li> </ul>
03.	<p align="center"><b><u>Single Bench – III</u></b></p> <p>Hon'ble Mr. Justice Arvind Singh Chandel</p>	<ul style="list-style-type: none"> <li>➤ All Miscellaneous Appeals.</li> <li>➤ Criminal Appeals from the year 2015 to 2020</li> <li>➤ Criminal Revisions upto the year 2013</li> <li>➤ Transfer Petition (Civil)</li> <li>➤ Transfer Petition (Criminal)</li> </ul>
04.	<p align="center"><b><u>Single Bench - IV</u></b></p> <p>Hon'ble Mr. Justice Parth Prateem Sahu</p>	<ul style="list-style-type: none"> <li>➤ Writ Petition (S) from the year 2015 onwards</li> <li>➤ Writ Petition (S) of the the year 2022 (Odd Number registered upto the Month of November- 2022 exclusively fresh cases)</li> <li>➤ Writ Petition (L)</li> <li>➤ All nature of Writ Petitions (WP) up to the year 2006.</li> </ul>
05.	<p align="center"><b><u>Single Bench- V</u></b></p> <p>Hon'ble Mrs. Justice Rajani Dubey</p>	<ul style="list-style-type: none"> <li>➤ Miscellaneous Appeal (Compensation)</li> <li>➤ Acquittal Appeals and Leave to Appeals.</li> <li>➤ Writ Petition (S) upto the year 2014</li> <li>➤ All other Civil Matters which have not been assigned to any Single Bench.</li> </ul>
06.	<p align="center"><b><u>Single Bench – VI</u></b></p> <p>Hon'ble Mr. Justice Narendra Kumar Vyas</p>	<ul style="list-style-type: none"> <li>➤ Criminal Appeals upto the year 2005 and year 2021-2022</li> <li>➤ Writ Petition (S) of the the year 2022 (Even Number registered upto the Month of November- 2022 exclusively fresh cases)</li> </ul>
7.	<p align="center"><b><u>Single Bench-VII</u></b></p> <p>Hon'ble Mr. Justice Deepak Kumar Tiwari</p>	<ul style="list-style-type: none"> <li>➤ Writ Petition (227)</li> <li>➤ Criminal Revisions from the year 2014 onwards</li> </ul>

8.	<p style="text-align: center;"><b><u>Single Bench-VIII</u></b></p> <p>Hon'ble Mr. Justice Sachin Singh Rajput</p>	<ul style="list-style-type: none"> <li>➤ All Bail Applications under Section 439 Cr.P.C.</li> <li>➤ All Bail Applications under Section 438 Cr.P.C.</li> <li>➤ Appeals under Section 14A of the Scheduled Castes &amp; Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.</li> </ul>
9.	<p style="text-align: center;"><b><u>Single Bench- IX</u></b></p> <p>Hon'ble Mr. Justice Radhakishan Agrawal</p>	<ul style="list-style-type: none"> <li>➤ Criminal Reference (SB)</li> <li>➤ Petitions under Section 482 Cr.P.C. and Cr.M.P.</li> <li>➤ Criminal Appeals from the year 2006 to 2014</li> </ul>

**Sd/-**

(CHIEF JUSTICE)

03 /12/2022